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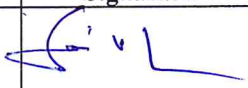
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | TP No.07/HDB/2016 |
| COMPANY PETITION/APPLICATION NO. | CP No.38/2006 |
| NAME OF THE COMPANY | Krishna Metal Industries Pvt. Ltd |
| NAME OF THE PETITIONER(S) | Vijay Kumar goyal & (03) Others |
| NAME OF THE RESPONDENT(S) | Krishna Metal Industries Pvt. Ltd & (04) Others |
| UNDER SECTION | 397/398 |


Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-----------------------------|-------------|------------------------|--|
| Sai vihar Mr S. mukundan | Pet Adv | 9010613275 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| S. chidambaram | PCS | 9849056652 |  |
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Heard Shri Sai Vihari, Ld. Counsel for Shri S. Mukundan, Ld. Counsel for the Petitioner and Shri S. Chidambaram, Ld PCS for the Respondent. The Learned Counsel have submitted a memo dated 20.12.2018 across the Bench. However, the details of plant and machinery situated in Hyderabad are not furnished. The Petitioners are directed to furnish all the details of plant and machinery within 3 days directly to the Auditor for the purpose of valuation. along with supporting details.


Member (T)


Member (J)